Central Excise Department organises seminar on GST

STATE TIMES NEWS
KATHUA: In order to ensure that Central Excise assesses as well as VAT assesses may not feel any difficulty in switching over from present system of indirect taxation i.e. Central Excise to Goods and Service Tax (GST) system from 1st July 2017, Central Excise Commissionerate of J and K organised a workshop on 'Overview of GST /Registration under GST' at Kathua.

The seminar was addressed by Parkash Chaudhary, Assistant Commissioner (OT), Central Excise Commissionerate, Jammu and Sunil Kumar Bansal, Superintendent, Central Excise was attended by a large number of Central Excise / VAT assesses. Parkash Chaudhary, AC(OT) dwelt in detail on each aspect of GST and also urged all the assessees to complete registration before 30th of April, 2017, the last date for filing of registration online.

The assesses were apprised regarding single taxation system i.e one tax one nation, reduction in cascading effect of tax on the tax payer as well as consumer and the benefits to be implemented w.e.f 1st July, 2017. All the asseees were informed that a dedicated GST Sewa Kender is established at Central Excise Commissionerate, OB-32, Rail Head Complex which remain open on all working days from 9:00 AM to 5:30PM. Any existing VAT Assessee or Central Excise Assessee can approach this office for assistance for migration to GST. Various questions on GST to be implemented were raised by assesses which were replied by the Officers to the entire satisfaction of the assessees.